

Pollution Control Board, Finance Ministry, Law Ministry etc.

11. The Group also considered the problems due to the visit of Inspectors/field officers from Banking Institutions. The Group was of the view that a detailed study on the subject would be undertaken in due course of time and appropriate recommendations would be made. A senior official of the Banking/Financial Institution may also be associated with the Group.

Employing Foreign Marine Engineer's Instead of Indian Engineers in ONGC

9051. SHRI P.R. KUMARAMANGALAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in the 'Statesman' of 8 April, 1986 which makes a reference to total neglect of indigenous talent, specially by the Oil and Natural Gas Commission ;

(b) whether it is a fact that our engineers, specially the marine engineers, are highly competent and in demand are also in employment throughout the developed world ;

(c) if so, the reasons for the preference given to foreigners by Oil and Natural Gas Commission ; and

(d) the corrective steps proposed to be taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). Yes, Sir.

(c) and (d). No preference is given to foreigners by ONGC. However, the services of a very small number of expatriate are being utilised at present as marine engineers for the same is considered essential since OSV operation is a nascent industry in the country and the Indian masters need to gain some experience in this field.

Demand by Suzuki Motors Ltd. to increase its equity share in Maruti Udyog Ltd.

9052. SHRI KRISHNA SINGH :
SHRIMATI GEETA MUKHERJEE :
SHRI MANIK REDDY :
DR. G. VIJAYA RAMA RAO :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Suzuki Motors Ltd., the Japanese collaborator of Maruti Udyog Ltd., has proposed an increase in its equity share in the latter ;

(b) if so, their precise demand ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No, Sir,

(b) and (c). Do not arise.

Effect of Liberalisation of Imports on Production of Public Sector Undertakings

9053. SHRI KRISHNA SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether consequent upon the recent liberalisation of imports, including imports of technology and capital goods, the order lists of various Public Undertakings have been squeezing and demand for import of technology and heavy machinery is increasing ;

(b) if so, how it is likely to affect the production of public sector undertakings during the current year and which of these undertakings are likely to be affected considerably ; and

(c) Government's reaction to this trend ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Import is generally allowed only after taking into account indigenous offer and the